

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

Constitution of Accessibility committees at District Level in terms of SOP on Accessibility Court Documents circulated by the eCommittee, Supreme Court of India- Communicated to all Units vide HC ROC No.2032/SO/2023, dated 14.11.2023- Constitution of Committees received as on 22.12.2023

**Dis. No. 6506/Admn./MSJ/Hyd/2023 Dt.22.12.2023**

Metropolitan Sessions Judge, Hyderabad

Dr. D. Ramakanth, I Addl. MSJ, Hyderabad
Smt. Gavvala Radhika, V Addl. CMM, Hyderabad
Sri Kranti Kumar Voruganti, Advocate
Court Manager (Vacant)
Sri G. Shiva Prasad, District System Administrator